

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 194 of 2011 &
I.A. No. 295 of 2011**

**APPEAL No. 195 of 2011 &
I.A. No. 296 of 2011**

**APPEAL No. 196 of 2011 &
I.A. No. 297 of 2011**

Dated : 14th February, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Delhi Jal BoardAppellant (s)
Versus
Delhi Electricity Regulatory Commission & Anr. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. Suresh Tripathy
Counsel for the Respondent (s): Mr. Meet Malhotra, Sr. Adv.
Mr. Mr. Ranjan Mukherjee &
Mr. Ravi S.S. Chauhan with
Mr. K.M.Varma & Mr. Rinku
Gautam (Reps.) for R.1
Ms. Sugandha Somani for R.2 & 3

ORDER

The learned counsel for the Appellant has finished his arguments.

The learned Senior Counsel for the Respondents has argued for some time.

Post the matter for further submissions of Respondents on

02.03.2012.

**(Rakesh Nath)
Technical Member
Ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**